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HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR

D.B. Civil Writ Petition No. 7555/2021

Mukesh Jain

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s) : Mr. Moti Singh
For Respondent(s) : Mr. Anil Gaur, AAG &
Mr. Mukesh Rajpuorhit, ASG

HON'BLE THE CHIEF JUSTICE MR. INDRAJIT MAHANTY
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

Order

11/08/2021

Issue notice.

Mr. Anil Gaur, Additional Advocate General is directed to accept notice on behalf of the respondent Nos.1 to 8. Mr. Mukesh Rajpurohit, Assistant Solicitor General of India is directed to accept notice on behalf of the respondent Nos.9 to 11.

They want some time to complete their instructions.

Time prayed for is allowed.

List the matter after four weeks.

Learned counsel for the petitioner is directed to serve extra copy of the petition to learned Advocate General.

(VINIT KUMAR MATHUR),J

(INDRAJIT MAHANTY),CJ

11-AnilSingh/VivekM/SanjayS/-